



NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/412/ (IB)/2017
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	Suzana & Suzana Aashish Jain Luria	Counsel for Respondent	
2	Monica Chopda	Counsel for Petitioner	

ORDER

Counsel for petitioner present and submitted that the petitioner has filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. She also stated that the notice sent to the respondent returned unserved. At this stage counsel for respondent caused appearance. Counsel for petitioner is directed to furnish copy of the petition and other documents relied upon to the other side. For hearing submissions of both the counsel, time enlarged at request. Put up on 07.08.2017 at 10.30 A.M.



(K. Anantha Padmanabha Swamy)
Member (Judicial)